

NAME OF CORPOATE DEBTOR : M/S PASHUPATI DAIRIES PRIVATE LIMITED
DATE OF COMMENCEMENT OF CIRP : 19TH MAY 2025
LIST OF CREDITORS AS ON : 10TH JANUARY, 2026

LIST OF OPERATIONAL CREDITORS (OTHER THEN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENT AGE					
1	Central Depository Services (India) Limited (CDSL)	01.12.2025	6,86,721	-	Operational Debt	-	-	NO	-	6,86,721	-	-	-	<p>A claim of ₹6,86,721.21/- in Form B, on 01.12.2025, was submitted to the Resolution Professional (RP). The RP sought certain clarifications and supporting documents from Central Depository Services (India) Limited (CDSL) in respect of the claimed amount.</p> <p>Subsequently, on 26.12.2025, a gentle reminder was issued by the RP for submission of the requisite documents. In response, on the same date, CDSL requested additional time to furnish the information. However, no further communication has been received from CDSL thereafter. Accordingly, the claim has been classified as a contingent claim, pending submission of the relevant documentation.</p>
TOTAL			6,86,721	-	-	-	-	-	-	6,86,721	-	-	-	

CMA Sandeep Goel
Resolution Professional
M/s PASHUPATI DAIRIES PRIVATE LIMITED (Under CIRP)

Date: 10th JANUARY 2026

Place: New Delhi